

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

NOTIFICATION

No: 1138 of 2024/PSy

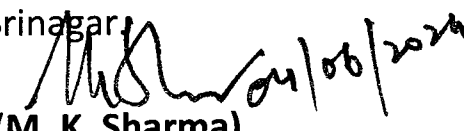
Dated: 04/06/2024

The interview/viva-voce of shortlisted candidates of Kashmir Division, who had applied for the posts of Accounts Clerk, Data Entry Operators/Computer Operators and Library Assistants advertised vide Notification No. 01 of 2019 dated 10.01.2019, was held on 04.05.2024 in Srinagar Wing of the High Court of J&K and Ladakh.

However, some candidates including Shri Ajaz Ahmad Hajam S/o Manzoor Ahmad Hajam R/O Bandipora (Roll No. KA10210476 for Data Entry Operator) and Shri Naseer Ahmad Malik S/o Abdul Rehman Malik R/o Budgam (Roll No. KA20110156 for Accounts Clerk) did not appear in the said interview. Later on the above named candidates filed representations alongwith supporting documents in which they sought another chance of interview/viva voce and also submitted reasons which prevented them from appearing in interview on 04.05.2024.

The representations of these two candidates were placed before the Hon'ble Selection Committee and the Hon'ble Committee was pleased to allow the representation of both the candidates and directed to hold the interview of the above mentioned candidates.

As such, Shri Ajaz Ahmad Hajam S/o Manzoor Ahmad Hajam R/O Bandipora (Roll No. KA10210476 for Data Entry Operator) and Shri Naseer Ahmad Malik S/o Abdul Rehman Malik R/o Budgam (Roll No. KA20110156 for Accounts Clerk), are informed that their interview will be held on 06.06.2024 (Thursday) at 12 Noon at High Court Wing Srinagar.


(M. K. Sharma)

**Principal Secretary to
Hon'ble the Chief Justice**

No 858-63/PSy-511

Dated: 04/06/2024

Copy to the :-

1. Registrar General, High Court of J&K and Ladakh for inf. and n/a
2. Registrar Vigilance, High Court of J&K and Ladakh for inf. and n/a.
3. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar for inf. and n/a.
4. Secretary to Hon'ble Mr. Justice Sanjeev Kumar for the information of his lordship.
5. Secretary to Hon'ble Mr. Justice Sanjay Dhar for the information of his lordship.
6. CPC, e-Court, High Court of J&K and Ladakh Srinagar for uploading the same in the High Court wesite
7. Chief Librarian, High Court Wing Srinagar/Jammu for keeping the record of the same.
8. Order file


**Principal Secretary to
Hon'ble the Chief Justice**